

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.12.2018 (Monday)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 33 of 2018	Hindustan Oil Exploration Co. Ltd. Vs. JEKPL Pvt. Ltd.&Anr.	K. S. Mahadevan Krishan Kumar R.S. Swati Bansal	Dheeraj Nair (R-2)
2.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India with	Henna George	Anup Rawat
3.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat
4.	Comp. App. (AT) (Ins) No. 706 of 2018	Kavya Build-Con Pvt. Ltd. Vs. S.J. Impex & Ors.	Arush Khanna	Bina Gupta
5.	Comp. App. (AT) (Ins) No. 724 of 2018	Shailen Shah, Resolution Professional Vs. DBM Geotechnics & Construction Ltd.	Shashank Agarwal	
6.	Comp. App. (AT) (Ins) No. 733 of 2018	Downtown Temptations Pvt.Ltd. Vs. Indiabulls Housing Finance Ltd.	Mohit Choudhary	
7.	Comp. App. (AT) (Ins) No. 750 of 2018	Peerless Financial Services Ltd. Vs. Rasoya Proteins Ltd. & Anr.	S. Sukumaran	Soumya Saikumar-IRP
8.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	
9.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 749 of 2018	Haravtar Singh Arora Vs. Punjab National Bank & Ors.	D.K. Devesh	Anish Tondon, Ayush Beetro
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11.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	
12.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. with	Saran Suri	Krishnendu Datta
14.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
15.	Comp. App. (AT) (Ins) No. 400 of 2018	Susant Pujari Vs. Swastika Steel and Allied Products Pvt. Ltd.	Adarsh Tripathi	Santosh Kumar
16.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh-R1
17.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	
18.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sanyam Saxena-R1&2 Akshay Bajpai (R-3) Gulshan Jaish-R4 Vaibhav Niti-R4&5
19.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.
20.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	
21.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange & Ors.	Abhishek Anand	
22.	Comp. App. (AT) (Ins) No. 737 of 2018	SKS Power Generation Chattisgarh Ltd. Vs. V. Nagarajan, R.P. of Cethar Ltd.	Atul Sharma Mathur	

23.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramakantha	Gauri Rasgotra
24.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra
25.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	
26.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2

For Hearing

27.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
28.	Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	Nikhil Nair (R-1), Amisha Agarwal (R-2)

Note: Court 1 matters will be taken up at 10:30 AM in Court 3 today.

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By Order
-sd/-

Registrar